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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.979/96

Date of Order : 19.8.96

BETWEEN :

P.Lokanadham .. Applicant.

AND

1. The General Manager,
S.C.Rly., Rail Nilayam,
Secunderabad.
2. The Deputy Chief Mech. Engineer,
Carriage Repair Shop, S.C.Rly.,
Settipalli Post, Tirupathi,
Chittoor District. .. Respondents.

Counsel for the Applicant .. Mr.K.Sudhakar Reddy

Counsel for the Respondents .. Mr.V.Rajeswara Rao

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

S U D G E M E N T

As per Hon'ble Shri R.Rangarajan, Member (Admn.)

Shri K.Sudhakar Reddy, learned counsel for the applicant and Shri V.Rajeswara Rao, learned standing counsel for the respondents.

2. This OA is filed praying for a direction to the respondents authorities to consider the applicant herein for appointment to the post of Ditter or any other Group-D post under the land losers quota.

3. It is stated that the applicant ~~is~~ is one of the family members of the land loser whose land to the extent of 0.65 acres under Survey No.852/2 was acquired in the year 1984 by award No.1/84 dated 5.5.84 for construction of the wagon repair shop at Tirupati.

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3. The applicant has not filed any representation for appointment against the land losers quota to the respondents. Hence he should now approach the authorities ~~by~~ filing a representation if so advised. If such a representation is received the same should be disposed of in accordance with the rule ^{by the respondent} _{of the administration} ^{itself}.

4. The OA is ordered accordingly. No costs.

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R. RANGAKAJAN
Member (Admn.)

Dated: 19th August, 1996

(Dictated in Open Court)

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Dy. Reg. 5001234

(gk)

: 3 :

OA.979/96.

Copy to:-

1. The General Manager, S.C.Railway, Rail Nilayam, Sec'bad.
2. The Deputy Chief Mech. Engineer, Carriage Repair Shop, S.C.Railway, Settipalli Post, Tirupathi, Chittoor District.
3. One copy to Sri. K.Sudhakar Reddy, advocate, CAT, Hyd.
4. One copy to Sri. V.Rajeswara Rao, SC for Rlys, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
6. One spare copy.

Rsm/-

DA-979/96

One
TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M.E.A.)

DATED: 19/8/96

ORDER/JUDGEMENT

M.A.NO/R.A/C.A.NO.

D.A.NO.

IN
979/96

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDERS AS TO COSTS

M. copy of order

No Seal copy

केंद्रीय प्रशासनिक अधिकार
Central Administrative Tribunal
प्रेषण/DESPATCH

28 AUG 1996

हैदराबाद न्यायालय
HYDERABAD BENCH